

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH.

O.A. No. 1516/96

New Delhi this the 19th day of July, 96.

Hon'ble Mr. Justice A.P. Ravani, Chairman.

Hon'ble Mr. R.K. Ahoja, Member(A).

Janki Lal Rathi,
S/o Shri K.M. Rathi,
R/o Qr. No. 1205, Type-IV, NH-IV,
Faridabad (Haryana).

...Applicant.

By Advocate Shri Sanjay Kumar Dass.

Versus

1. Union of India, through
Secretary,
Ministry of Planning,
Department of Statistics,
Patel Bhawan,
New Delhi.
2. Director,
National Sample Survey Organisation,
Field Operation Division,
Pushpa Bhawan, Madangiri Road,
New Delhi.
3. Regional Assistant Director,
National Sample Survey Organisation, (FOD),
Paldi,
Ahmedabad (Gujarat).
4. Joint Director,
National Sample Survey Organisation(FOD),
Western Zone,
Seminar Hills,
Nagpur.
5. Dy. Director,
National Sample Survey Organisation;
Field Operation Division, Pushpa Bhawan,
Madangiri Road,
New Delhi.

... Respondents.

ORDER (ORAL)

Hon'ble Mr. Justice A.P. Ravani, Chairman.

The applicant has challenged the legality and validity of the order of reversion from the post of Superintendent to the post of Assistant Superintendent dated June 26, 1996. (Annexure A/2 to the application). Admittedly, the

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applicant has an alternate remedy by way of appeal to the concerned appellate authority. The applicant has rushed to the Tribunal without exhausting the remedy available to him under the provisions of the relevant rules. On this ground alone, this application is rejected at this stage.

Ahoja

(R.K. Ahoja)
Member(A)

MR.

(A.P. Ravani)
Chairman

'SRD'